

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 1268
TO BE ANSWERED ON 31.07.2023**

Coal Production

1268 Shri Pabitra Margherita:

Will the Minister of Coal be pleased to state:

- (a) the total production of coal in the country as well as Assam between 2004-14;
- (b) the total production of coal in the country as well as Assam from 2014 onwards; and
- (c) the difference in the procedure for allocation of coal mining tender between 2004-14 and 2014 onwards?

**ANSWER
MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)**

(a): Total production of coal in India as well as Assam during the period 2004-2014 is as under:

[Figure in Million Tonnes (MT)]

Year	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14
Assam	0.73	0.63	1.10	1.05	1.10	1.01	1.11	1.10	0.60	0.61	0.66
All India	361.25	382.62	407.04	430.83	457.08	492.76	529.71	532.69	539.95	556.40	565.77

(b): Total production of coal in India as well as Assam from year 2014 onwards is as under:

(Figure in MT)

Year	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
Assam	0.78	0.49	0.60	0.78	0.78	0.52	0.04	0.03	0.20*
All India	609.18	639.23	657.87	675.40	728.72	730.87	716.08	778.21	893.19*

* Provisional

(c): In the past (2004 - 14), coal mines / blocks were allocated to private companies and the government companies in pursuance of the provisions of the Coal Mines (Nationalisation) Act, 1973 through the process of (i) Captive dispensation route through Screening Committee; (ii) Under Government Company dispensation; and (iii) Tariff based bidding route. From 2014 onwards, coal mines / blocks are being allocated under the provisions of Coal Mines (Special Provisions) Act, 2015 and Mines and Mineral (Development & Regulations) Act, 1957 through open and transparent auction based mechanism.
